

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

SECOND REPORT

(Presented on 14-3-1985)

The Business Advisory Committee held a sitting on Thursday, the 14th March, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on Thirty-second and Thirty-third Reports of the Union Public Service Commission. | 4 hours |
| (2) General Discussion on the Railway Budget for 1985-86. | 10 hours |
| (3) Discussion and voting on the Demands for Grants (Railways) for 1985-86. | |
| (4) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1984-85. | 4 hours |
| (5) Discussion on the Resolutions regarding constitution of the Railway Convention Committee-1985. | |
| (6) Discussion on the Resolution seeking disapproval of the Bhopal Gas Leak Disaster (Processing of Claims) Ordinance, 1985. | 3 hours |
| (7) The Bhopal Gas Leak Disaster (Processing of Claims) Bill, 1985 (<i>Consideration and passing</i>) | |
| (8) Discussion on the Resolution seeking disapproval of the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance 1985. | |
| (9) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1985.
(<i>Consideration and passing</i>) | 1 hour |

3. The Committee further recommend that in order to provide time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussion on No-Day-Yet Named Motions may be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion may be put down in a week and discussions under Rule 193 or No-Day-Yet Named Motions may be allowed only on very important subjects till the disposal of financial business.

NEW DELHI

March 14, 1985

Phalguna 23, 1906 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.